

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 357
TO BE ANSWERED ON 19.07.2018

**DEVELOPMENT OF BACKWARD AREAS UNDER ANDHRA PRADESH
REORGANISATION ACT, 2014**

357. SHRI KESINENI NANI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government provides support to the programmes for the development of backward areas in the successor States of the erstwhile Andhra Pradesh as promised under the Andhra Pradesh Reorganization Act, 2014 including expansion of physical and social infrastructure;
- (b) if so, the details thereof along with the steps taken in this direction, Statewise; and
- (c) the total quantum of funds sanctioned for the above purposes, Statewise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas including Andhra Pradesh and Telangana, through employment generation, strengthening of livelihood opportunities, promoting self-employment, skilling of rural youths, provision of social assistance and other basic amenities.

Besides, in accordance with Sections 46(2), (3) & 94(2) of the Andhra Pradesh Reorganisation Act, 2014, a total of Rs. 1050 crore for 7 backward districts of Andhra Pradesh and a total of Rs.1350 crore for 9 backward districts of Telangana have been released by the Government of India to support programmes for the development of backward areas.
